

class shops and houses (evacuee's) sector-wise in Delhi (1947—61);

(b) the basis of allotment of those tenements; and

(c) the total number of said shops which have been allotted to the previous unauthorised occupants (1947-61)?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) No such classification of evacuee houses and shops has ever been made.

(b) Shops and houses valued at Rs. 10,000/- or less were allotted to the occupant displaced persons and those above Rs. 10,000/- in value were auctioned. The ceiling for allotment has now been raised to Rs. 15,000/-.

(c) All shops which were in possession of displaced persons, authorised or otherwise, prior to 31-12-1960 and which were below Rs. 10,000/- in value have been allotted to the occupants. No separate statistics have been maintained of unauthorised occupants whose possession was regularised.

Regional Labour Museum in Madras State

1739. Shri M. P. Swamy: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal under Government's consideration to start a Regional Labour Museum in Madras State;

(b) if so, what will be in the nature of work to be done there; and

(c) where the museum will be located?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) The Regional Labour Institute has already been set up on a modest scale.

(b) The Institute is one of the three Regional Institutes set up at Calcutta, Madras and Kanpur as part of a co-ordinated plan for education, research

and training in labour and allied problems to meet the specific needs of the various regions with the Central Labour Institute, Bombay, serving as a focal point of planned programme of work. A Museum of Industrial Health, Welfare and Safety will be a part of these Institutes.

(c) At Madras city.

New Rubber Plantations

1741. Shri Nallakoya: Will the Minister of Commerce and Industry be pleased to state the terms and conditions for grant of loans for starting new rubber plantations?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): The main terms and conditions governing the grant of loans to the existing small growers for new planting of rubber trees to raise their holdings to 5 acres and above upto 15 acres are given below:—

- (1) The loan shall be limited to Rs. 750/- per acre.
- (2) The loan shall be distributed by the Rubber Board in six annual instalments, the first and second instalments being of Rs. 300/- and Rs. 150/-, respectively, per acre and the subsequent four instalments being of Rs. 75/- each.
- (3) the planting shall be done only with the approved planting materials and at elevations not above 1,500 feet from sea level.
- (4) The loan shall be interest free.
- (5) The loans shall be sanctioned only against sufficient security worth Rs. 1000/- per acre.
- (6) The loan shall be repayable in 6 equal annual instalments commencing from the 10th year after planting, instalments being of Rs. 125/- each.

(7) The loan assistance will be limited to 2,500 acres in a year.

Hospitals for Orissa under Employees State Insurance Scheme

1742. Shri Ulaka: Will the Minister of Labour and Employment be pleased to state:

(a) whether there is any proposal of Government to construct hospitals in Orissa during the Third Five Year Plan period for the industrial labourers under the Employees State Insurance Scheme; and

(b) if so, the steps taken so far?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) Name of the Hospital/Annexe	Progress
Employees' State Insurance General Hospital, Choudwar—50 beds.	The construction of the hospital has started.
Employees' State Insurance T.B. Annexe in the campus of the General Hospital, Choudwar—12 beds.	The construction is in progress and about 85% of the work has been completed.

Aid to Orissa during Second Plan

1743. Shri Ulaka: Will the Minister of Planning be pleased to state:

(a) the amount of aid or loans given to Orissa during the Second Five Year Plan period;

(b) for what specific projects the aid or loans were given; and

(c) how far the projects were completed?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) The Central grants and loans were respectively of the order of Rs. 11 crores and Rs. 55 crores.

(b) and (c). According to the procedure, Central assistance is estimated on the basis of approved outlay and patterns for different schemes included in the State's Plan, but intimated by heads of development. Payment is made according to the expenditure reported by the State Finance Department. It is, therefore, not possible to indicate, except for specified river valley projects, the Central assistance given during the Second Plan by individual schemes.

Broadcasts of Tribal Folk Songs

1745. Shri Ulaka: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether all the radio stations in India broadcast local tribal folk songs; and

(b) if not, which radio stations do not broadcast and the reasons thereof?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) Only those stations which have substantial tribal populations in the areas served by them broadcast tribal folk songs specially for tribal listeners. However all Stations of All India Radio include folk songs in their programmes for urban as well as rural listeners.

(b) Delhi, Lucknow, Allahabad, Patna, Jullundur, Jaipur, Bombay, Nagpur, Poona, Madras, Tiruchi, Trivandrum, Kozhikode, Dharwar, Kurseong, Srinagar, Jammu and Goa Stations do not broadcast tribal folk songs for tribal listeners, as there are no substantial tribal populations in areas served by these Stations.

Handloom Industries in Andhra Pradesh

1746. Shri Ulaka: Will the Minister of Commerce and Industry be pleased to state:

(a) the production of handloom industries in Andhra Pradesh during the years 1959-60, 1960-61 and 1961-62;